## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 168 OF 2015**

Dated: 10<sup>th</sup> August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. .... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1

Mr. S. Vallinayagam Ms. Amali for R-5

Mr. Sumit Goel Ms. Sonal Gupta Ms. Aishwarya Dash Mr. Manu Bajaj for R-17

## **ORDER**

List this matter for **hearing on top of the board** on <u>13.08.2018</u> as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/kt